

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

09.01.2012

OA No. 16/2012

Mr. Shiv Charan Gupta, Counsel for applicant.

By way of this OA, the applicant prayed for the relief, directing the respondents to implement and to provide benefit of the Dynamic Assured Career Progression (DACP) Scheme to the members of the petitioner who are serving as Lecturer, Assistant Professor, Associate Professor and Professor in the respondents, National Institute of Ayurveda, w.e.f. 01.01.2006 upto the grade pay of Rs.8700/- in the Pay Band -4 and w.e.f. 29.01.2008 upto the grade pay of Rs.10,000/- in the pay Band -4, as mentioned in the office Memorandum dated 29.10.2008. It is further prayed that the respondents be directed to give direct promotion under the DACP Scheme to all the members of the petitioner who are drawing salary upto the grade pay of Rs.8700/- in the pay band 4 on the basis of length of service w.e.f. 29.10.2008 as the same has been given to other similarly situated persons vide Memorandum dated 21.07.2008.

The respondents have not implemented the Scheme and the applicant has categorically stated in the notice of demand for justice to implement the scheme, as has been implemented with regard to certain other employees than the petitioner.

Having considered the submission made on behalf of the applicant and upon careful perusal of the notice of demand for justice and the fact that the notice of demand for justice is pending for consideration with the respondents, the respondents are directed to decide the same in view of the Scheme framed by the respondents and shall decide the same by passing a speaking within a period of four weeks from the date of receipt of a copy of this order with an advance copy to the learned counsel for the applicant.

If any prejudicial order is passed against the applicant, the applicant is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

K. S. Rathore
(Justice K. S. Rathore)
Member (J)

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